DELETION NOTE

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 BAIL APPLICATION 1388/2025 LISTED BEFORE HON'BLE MS. JUSTICE SHALINDER KAUR AT ITEM NO. 51 IS DELETED AS THE SIMILAR BAIL APPLICATION i.e., BAIL APPLICATION NO. 1357/2025 HAS ALREADY BEEN REGISTERED AND LISTED BEFORE HON'BLE MS. JUSTICE SHALINDER KAUR ON 07.04.2025.

HIGH COURT OF DELHI 08.04.2025 REGISTRAR (LISTING)